



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,5th January 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
14	WP(C)/27/2021 B/O	PRATUL KUMAR GHOSH AND ANR Versus ASHISH AGARWAL AND 3 ORS	MR. S MITRA MR A SARMA	
ORDERS				
15	I.A.(Civil)/2784/2019 FIXED in Mat.App./4687/2019 WITH Mat.App./4687/2019 (Filing Number)	SRI RAJIV KAKATI Versus SMTI. PALLABI DEKA SRI RAJIV KAKATI Versus SMTI. PALLABI DEKA	MR. A K JAIN MR. M KALITA MR. H GOSWAMI	MR N J DAS
16	Mat.App./11/2020 FIXED	PREMALATA SAIKIA Versus JATINDRA PATGIRI	MR. M K DAS MS Z ANJUM MS J SAIKIA MS. R BORA	MR. B BARMAN
17	I.A.(Civil)/958/2020 FIXED in Mat.App./3052/2020 WITH Mat.App./3052/2020 (Filing Number)	SRI KHAKAN SARKAR Versus SMTI. NILIMA DHAR SRI KHAKAN SARKAR Versus SMTI NILIMA DHAR	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	MR.A K SHARMA MR. S BHUYAN MR. A MOBARAQUE
18	WP(C)/4889/2020 FIXED	SALEHA BEGUM BARBHUIYA Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 05/01/2021

1)	MR. J A AHMED	04-12-2020	To	05-01-2021
2)	MR. A DUTTA	08-01-2021	To	12-01-2021
3)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
36	I.A.(Civil)/2173/2020 FIXED in WP(C)/5056/2020 WITH WP(C)/5056/2020	ANJU MONOWARA KHATUN Versus PASHAN ALI AHMED AND 4 ORS.	MR D DAS MR S KHOUND MR N AHMED	SC, SEC. EDU. MR. M R KHANDAKAR GA, ASSAM
		PASHAN ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR	SC, SEC. EDU. GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/01/2021

1)	MR. J A AHMED	04-12-2020	To	05-01-2021
2)	MR. A DUTTA	08-01-2021	To	12-01-2021
3)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 4

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
22	WP(C)/5739/2020 B/O	BAHATAN NESSA Versus THE UNION OF INDIA AND 10 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
HEARING				
23	WP(C)/456/2016 FIXED	SMT. KHESHELI CHISHI and 6 ORS Versus THE STATE OF NAGALAND AND 13 ORS	MR. D TALUKDAR MR. S BHUYAN MR. P CHOUDHURY MS. B DAS	GA, NAGALAND SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 05/01/2021

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1)	MR. J A AHMED	04-12-2020	To	05-01-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

36	Cont.Cas(C)/629/2020 FIXED	JONALI NATH Versus DILIP KUMAR BORAH AND ANR	MR H GUPTA MS. R M SARMAH	MR. D SAIKIA MR P NAYAK MR A CHALIHA
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LEAVE NOTE OF ADVOCATES FOR 05/01/2021

1)	MR. J A AHMED	04-12-2020	To	05-01-2021
2)	MR. A DUTTA	08-01-2021	To	12-01-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
46	Bail Appln./2916/2020 FIXED	MD. JALALUDDIN @ JALLU Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
<u>MOTION</u>				
47	Crl.Pet./606/2020 FIXED	BIKRAM JEET DAS Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MR B GOGOI MS. S G BARUAH	PP, ASSAM
48	AB/3806/2020 FIXED	BIJIT BORA Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS B BORA MS M DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
49	Bail Appln./2728/2020 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/01/2021

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1)	MR. J A AHMED	04-12-2020	To	05-01-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - II AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
38	WP(C)/5876/2013 B/O	DILIP SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR.S BARUAH MR.D GOGOI MS.D DUTTA	SC, FOOD & CIVIL SUPP. MR.M H ANSARI
MOTION				
39	WP(C)/5660/2020 FIXED	NIMAI CHANDRA DAS AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, CO OP SC, BTC
HEARING				
40	Review.Pet./9/2020 in WP(C) 6568/17 (D/O), (BY SLIP) ANR	CENTURY PLYBOARDS (I) LIMITED AND Versus UNION OF INDIA AND 2 ORS	DR. A SARAF MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	MR. R SARMA MR B SHARMA MR. N CHOUDHURY MR. M DAS SC, CENTRAL EXCISE CUSTOMS

LEAVE NOTE OF ADVOCATES FOR 05/01/2021

1)	MR. J A AHMED	04-12-2020	To	05-01-2021
2)	MR. A DUTTA	08-01-2021	To	12-01-2021
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 10

[THIS BENCH WILL SIT AT 10:30 A.M.]

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
4	WP(C)/5811/2020 B/O	MURSHID ALI CHOUDHURY Versus HONBLE GAUHATI HIGH COURT	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN	SC, GHC

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1)	MR. J A AHMED	04-12-2020	To	05-01-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - I AND TAX MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
38	RFA/16/2015 WITH LCR, B/O	LEHAR CHAND BOTHRA Versus SMTI KAUSALYA SUREKA and 6 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.G N SAHEWALLA(R-1) MS.B SARMA(R-1) MS.R JAIN(R-1) MR.P DEKAR-1 MD.ASLAM(R-1)
ORDERS				
39	I.A.(Civil)/3132/2019 FIXED in Arb.A./10273/2019 WITH Arb.A./10273/2019 (Filing Number)	UNION OF INDIA Versus M/S RAITANI ENGINEERING WORKS (PVT.) LTD., UNION OF INDIA Versus M/S RAITANI ENGINEERING WORKS(PVT.) LTD	MR S CHAKRABORTY	MRS. S ROY
HEARING				
40	MACApp./229/2016 WITH LCR, FIXED	SBI GENERAL INSURANCE CO. LTD. Versus SMTI RAJLAKHI SINHA and 6 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MS.M BHATTACHARJEE R-1-5 MS.J TAMULI(R- 1-5)
41	MACApp./413/2018 WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI THANERWAR BARUAH AND 3 ORS	MD. A AHMED	MR. R S MISHRA (R1, R2) MR. P BORDOLOI (R1, R2) MS M NIROLA (R1, R2)

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LEAVE NOTE OF ADVOCATES FOR 05/01/2021

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1)	MR. J A AHMED	04-12-2020	To	05-01-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (IMPLEADMENT OF PARTY)

40	I.A.(Civil)/2321/2020 (CONNECTED WITH ITEM NO. 8 IN THE DAILY CAUSELIST) in WP(C)/8867/2018	RANJIT KUMAR RAY Versus THE STATE OF ASSAM AND 3 ORS.	MR H GUPTA MR. R SARMAH GA, ASSAM MR. I A TALUKDAR
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HEARING

41	WP(C)/2321/2014 B/O	PURBATTAR YDUOG HANDICRAFT CO- OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR D DAS, SR.ADV. MR.J I BORBHUIYA S BEGUM MRS.F BEGUM P HAZARIKA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR. K MOHAMMED M CHOUDHURY M HAZARIKA GA, ASSAM MR.D SAIKIA SR. ADDL A.G. ASSAM SC, G M D A
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LEAVE NOTE OF ADVOCATES FOR 05/01/2021

1)	MR. J A AHMED	04-12-2020	To	05-01-2021
2)	MR. A DUTTA	08-01-2021	To	12-01-2021
3)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
40	AB/3804/2020 FIXED	KHAGEN PEGU Versus THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA	PP, ASSAM
41	Bail Appln./7/2021 (PDF COPY) B/O	HASMAT ALI AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
BAIL HEARING (BA)				
42	Bail Appln./2884/2020 (CONNECTED WITH ITEM NO. 16 IN THE DAILY CAUSE LIST), FIXED	DEBOJIT BHATTACHARYA Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED	PP, ASSAM
BAIL HEARING				
43	AB/2307/2020 FIXED	JABIR HUSSAIN LASKAR @ SABIRA AND 19 ORS. Versus THE STATE OF ASSAM	MR. N H LASKAR MS. S DASGUPTA MS M S CHOUDHURY	PP, ASSAM
ORDERS				
44	CrI.A./216/2020 WITH OFFICE NOTE FIXED	PRASANTA SARMAH @ CHINTU Versus THE STATE OF ASSAM AND ANR	MS. S SARMA MS. N M DEKA	PP, ASSAM
	WITH I.A.(CrI.)/583/2020 in CrI.A./216/2020	PRASANTA SARMAH @ CHINTU Versus THE STATE OF ASSAM AND ANR	MS. S SARMA MS. N M DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/01/2021

1)	MR. J A AHMED	04-12-2020	To	05-01-2021
2)	MR. A DUTTA	08-01-2021	To	12-01-2021
3)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
49	Bail Appln./3053/2020 FIXED	MD. SAHJAHAN ALI Versus THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	PP, ASSAM
BAIL HEARING (BA)				
50	Bail Appln./2604/2020 FIXED	RATAN SINGH TERON @ ROTONSING TERON @ ROTON TERON Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/01/2021

1)	MR. J A AHMED	04-12-2020	To	05-01-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CIVIL AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
40	Crl.Pet./1132/2018 FIXED	M/S. TEA MECH (INDIA) AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR D DAS MR. N SHARMA	MR. K N CHOUDHURY (R2) MR. T DEURI (R2) MR. M MAHANTA (R2) PP, ASSAM
ORDERS				
41	MC/1244/2015 IN MFA SL.NO. 242698, FIXED	UNION OF INDIA Versus SMTI LOTIKA RAJBONGSHI and 7 ORS,	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.K L R YANTHAN MS.E SHITIRI MS.L HAZARIKA MS.A DEY	MR.M TALUKDAR(R-1, 2 & 3) MR. M K NATH MR. M K NATH MR.R MAZUMDAR(R-4(ii)) MS.D KALITA(R-1, 2 & 3)
42	I.A.(Civil)/1524/2020 FIXED in MFA/59/2019 WITH MFA/59/2019	M/S NUMALIGARH REFINERY LTD Versus THE UNION OF INDIA UNION OF INDIA Versus M/S NUMALIGARH REFINERY LTD	MR. K P MAHESWARI MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	SC, RAILWAY MR. K P MAHESWARI MS. M SHARMA MS. L DAS
43	I.A.(Civil)/1525/2020 WITH LCR, FIXED in MFA/181/2019 WITH MFA/181/2019	UNION OF INDIA Versus M/S NUMALIGARH REFINERY LTD M/S. NUMALIGARH REFINERY LTD., Versus THE UNION OF INDIA M/S. NUMALIGARH REFINERY LTD., Versus UNION OF INDIA	MR. B SARMAH MR. K P MAHESWARI MS M SHARMA MR. K P MAHESWARI MS M SHARMA MS. L DAS	MR. K P MAHESWARI MS. M SHARMA MS. L DAS SC, NF RLY MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA SC, NF RLY
44	I.A.(Civil)/1526/2020 WITH LCR, FIXED in MFA/142/2019 WITH MFA/142/2019	M/S. NUMALIGARH REFINERY LTD., Versus THE UNION OF INDIA UNION OF INDIA Versus M/S. NUMALIGARH REFINERY LTD.,	MR. K P MAHESWARI MS M SHARMA MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	SC, RAILWAY MR. K P MAHESWARI MS M SHARMA MS. L DAS MS. N HUSSAIN

	WITH I.A.(Civil)/1980/2019 in MFA/142/2019	UNION OF INDIA Versus M/S. NUMALIGARH REFINERY LTD.,	MR. B SARMAH	
45	I.A.(Civil)/1553/2020 WITH LCR, FIXED in MFA/12/2019 WITH MFA/12/2019	M/S NUMALIGARH REFINERY LTD Versus THE UNION OF INDIA	MR. K P MAHESWARI MS M SHARMA	SC, RAILWAY
		UNION OF INDIA Versus M/S NUMALIGARH REFINERY LTD	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS. M SHARMA MS. L DAS
	WITH I.A.(Civil)/17/2019 in MFA/12/2019	UNION OF INDIA Versus M/S NUMALIGARH REFINERY LTD	MR. B SARMAH	

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LEAVE NOTE OF ADVOCATES FOR 05/01/2021

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1)	MR. J A AHMED	04-12-2020	To	05-01-2021
2)	MR. A DUTTA	08-01-2021	To	12-01-2021
3)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,5th January 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III AND IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

37	WP(C)/2060/2020 (AT 10:30 a.m.)	RANJIT DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. P BORDOLOI	MR. T J MAHANTA MR G PEGU, GA, ASSAM MR. P P DUTTA, ADV. SIBSAGAR MUNICIPAL BOARD
	WITH I.A.(Civil)/1463/2020 in WP(C)/2060/2020	THE SIVASAGAR MUNICIPAL BOARD AND ANR. Versus RANJIT DAS AND 4 ORS.		GA, ASSAM MR. P J SAIKIA MR. P BORDOLOI
	WITH I.A.(Civil)/1582/2020 in WP(C)/2060/2020	RANJIT DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA	GA, ASSAM
	WITH I.A.(Civil)/1594/2020 in WP(C)/2060/2020	DIPUL DAS Versus RANJIT DAS AND 7 ORS.	MR. P BORA MR. P DEKA MR. A CHETIA MR. P BORDOLOI MS. S. TODI	
38	WP(C)/1707/2020	RANJIT DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM SC. SIBSAGAR MUNICIPAL BOARD
39	WP(C)/4621/2020 (AT 10:30 a.m.)	M/S TATA MOTORS LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	MR. D BARUAH(R5) MS. N UPADHYAY(R5) MR. A I Ali (R 5) MR B GOGOI MR D SAIKIA SC, HEALTH MR. P SHISHODIA

MOTION

40	AB/3805/2020 FIXED	MAZIDA AHMED @ MAZEDA KHATUN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A T SARKAR MISS. R R KAKATI MS. R RAHMAN	PP, ASSAM
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ADMISSION

41 WP(C)/5636/2016
FIXED

PUWAT CHANDRA UWARI and 7 ORS
Versus
THE STATE OF ASSAM AND 4 ORS

MR.S K JAIN
MR.R K JAIN
MR.K M BRAHMA
MR.M BORO

GA, ASSAM
MR. JYOTIRMOY ROY (R5)
MR.N HASAN(R-5)
MR.J ROY(R-5)
MR.A HASAN(R-5)
MR.C SHARMA(R-5)
MR D DAS (R5)
SC, FINANCE
MR.C CHAKRABORTY(R-5)
MR.S BORTHAKUR(R-5)
MS.S KAKATI(R-5)

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LEAVE NOTE OF ADVOCATES FOR 05/01/2021

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1)	MR. J A AHMED	04-12-2020	To	05-01-2021
2)	MR. A DUTTA	08-01-2021	To	12-01-2021
3)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021